

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-507**  
IB-623/ND/2022  
IA/884/2023

**IN THE MATTER OF:**

Mrs. Archana Gupta

**....Applicant**

**Vs.**

Union Bank of India And Ors.

**.....Respondent**

**SECTION**

U/s 94 IBC

**Order delivered on 04.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the PG : Mr. Yaksh Garg, Adv.  
For the RP : Mr. Roshan Kumar, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/884/2023:-**

Ld. Counsel on behalf of Resolution Professional is present. Ld. Counsel on behalf of Personal Guarantor is present and sought time to file reply. Last opportunity is given to the Personal Guarantor for filing their reply. List the matter on **13.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**